

IV Addl. District and Sessions Court, Madhugiri
In the Court of Sri.Tarakeshwargouda Patil
IV Addl. District And Session Judge, Madhugiri
Cause List Dated 22-06-2020

Case Type	Case No./Year	Sub Stage	Advocate
<u>OBJECTIONS</u>			
1) R.A.	5016/2018		M V Dayanandasagar
<u>ENQUIRY</u>			
2) R.A.	5021/2018		Sheshadri.D.V.
<u>conciliation</u>			
3) M.V.C.	303/2019		Ranganatha.E
<u>OBJECTIONS</u>			
4) Misc	5312/2019		L.Bharatha Bhushan Reddy
5) Misc	5313/2019		L.BharathBhushana Reddy
6) Misc	5314/2019		L.Bharath Bhushan Reddy
7) Misc	5315/2019		L BharathBhushana Reddy
8) Misc	5317/2019		Bharath Bhushana Reddy L
9) Misc	5318/2019		Bharath Bhushana Reddy L
10) Misc	5319/2019		L.Bharath Bhushana Reddy
11) Misc	5320/2019		L.Bharath Bhushana Reddy
12) Misc	5321/2019		L.Bharath Bhushana Reddy
13) Misc	5322/2019		L.Bharath Bhushana Reddy
14) Misc	5323/2019		L.Bharath Bhushana Reddy
15) Misc	5326/2019		L Bharath Bhushana Reddy
16) Misc	5327/2019		L Bharath Bhushana Reddy
17) Misc	5328/2019		L.Bharath Bhushana Reddy
18) Misc	5329/2019		L.Bharatha Bhushana Reddy
19) Misc	5330/2019		L.Bharath Bhushana Reddy
20) Misc	5331/2019		L.Bharath Bhushana Reddy
21) Misc	5332/2019		L Bharath Bhushana Reddy
22) Misc	5333/2019		L.Bharath Bhushana Reddy
<u>conciliation</u>			
23) M.V.C.	515/2019		S.S.Verupakshaiah
24) M.V.C.	896/2019		Verupakshaiah S.S
<u>Referred to Lok-Adalath</u>			
25) M.V.C.	1360/2019		Nagarajaiah
26) M.V.C.	1361/2019		Nagarajaiah

27) M.V.C.

1362/2019

Nagarajaiah

NOTICE

28) R.A.

5057/2019

B H Panchaksharaiah

29) Misc

5741/2019

Girish

30) R.A.

5002/2020

M V Thanuja

EVIDENCE

31) Misc

5300/2019 PLNTF EVIDENCE

R.K.Radhakrishna

32) Misc

5301/2019 PLNTF EVIDENCE

R.K.Radhakrishna

33) Misc

5302/2019 PLNTF EVIDENCE

R.K.Radhakrishna

34) Misc

5303/2019 PLNTF EVIDENCE

R.K.Radhakrishna

35) Misc

5304/2019 PLNTF EVIDENCE

R.K.Radhakrishna

36) Misc

5305/2019 PLNTF EVIDENCE

R.K.Radhakrishna

37) Misc

5306/2019 PLNTF EVIDENCE

R.K.Radhakrishna

38) Misc

5307/2019 PLNTF EVIDENCE

R.K.Radhakrishna

39) Misc

5308/2019 PLNTF EVIDENCE

R.K.Radhakrishna

40) Misc

5309/2019 PLNTF EVIDENCE

L Bharath Bhushana Reddy

41) Misc

5310/2019 PLNTF EVIDENCE

L Bharath Bhushan Reddy

42) Misc

5311/2019 PLNTF EVIDENCE

L.Bharath Bhushana Reddy

43) Misc

5325/2019

Obalesha K

44) Misc

5349/2019

Obalesha K

45) Misc

5351/2019

Obalesha

46) Misc

5352/2019

Obalesha

47) Misc

5353/2019

Obalesha

48) Misc

5456/2019

Obalesha

49) Misc

5488/2019 PLNTF EVIDENCE

Obalesha

50) Misc

5528/2019

K.B.Anil

ARGUMENTS

51) R.A.

5035/2018 ARGUMENTS BY ADV.
PLFFS.

S.Baskar reddy

52) R.A.

5050/2018 ARGUMENTS BY ADV.
PLFFS.

K.V.Shanthakumar

AWAIT LCR

1) CRL.R.P.

5039/2019

M.C.Mallikarjunaiah

OBJECTIONS

2) Crl.Misc.

5087/2020

M.V.Dayananda Sagar

HEARING

3) CRL.A

5020/2018

Dattathraya

4) CRL.A

5022/2018

K. N. Jayaramu

NOTE * Page no. 2

Case Type	Case No./Year	Sub Stage	Advocate
WRITTEN STATEMENT			
1) O.S.	57/2017		
TO HEAR ON I.A			
2) O.S.	29/2018		P.Dathathreya
STEPS			
3) O.S.	49/2018		G. Sreenivasa Reddy
4) R.A.	67/2018		Vasanthakumar
OBJECTIONS			
5) R.A.	51/2019		B.H. Panchaksharaiah
STEPS			
6) O.S.	39/2020		Gopalakrishna
REJECTION OF PLAINT			
7) O.S.	87/2019		S. Bhasakar Reddy
EVIDENCE			
8) Misc	1/2015	FURTHER EVIDENCE FOR PLNTF	G.B. Halappa
9) O.S.	107/2017	PLNTF EVIDENCE	P.C.Krishnamurthy
10) M.V.C.	394/2018	PLNTF EVIDENCE	M.R. Janardhanachar
11) M.V.C.	625/2018	DEFN EVIDENCE	L. Bharath Bhushan
12) M.V.C.	626/2018	DEFN EVIDENCE	L.Bharath Bhushan
13) FDP	5/2018	DEFN EVIDENCE	L.Bharath Bhushan
14) M.V.C.	1086/2018	PLNTF EVIDENCE	S. Raghunatha Reddy
15) O.S.	115/2018	PLNTF EVIDENCE	S.S.Verupakashaiah
16) O.S.	17/2019	PLNTF EVIDENCE	N.Nagaraja
17) O.S.	55/2019	PLNTF EVIDENCE	Suresh Kumar C.
18) G and WC	13/2019	PLNTF EVIDENCE	S. Raghunathareddy
19) M.C.	101/2019	PLNTF EVIDENCE	Srinivasa Reddy.G
20) O.S.	119/2019	PLNTF EVIDENCE	T.Devaraju
21) O.S.	131/2019	PLNTF EVIDENCE	K.V.Shanthakumar
22) E.C.A.	3/2019	PLNTF EVIDENCE	G.B. Halappa
23) M.C.	131/2019	PLNTF EVIDENCE	M.N.Baburaju
ARGUMENTS			
24) M.V.C.	129/2014	ARGUMENTS BY ADV. DEFTS.	Prakash Nagarajaiah

25) M.V.C.	130/2014	ARGUMENTS BY ADV. DEFTS.	Nagarajaiah
26) M.V.C.	131/2014	ARGUMENTS BY ADV. DEFTS.	Nagarajaiah
27) M.V.C.	132/2014	ARGUMENTS BY ADV. DEFTS.	Nagarajaiah
28) M.V.C.	1049/2016		L B R
29) R.A.	9/2017	ARGUMENTS BY ADV. PLFFS.	S.Raghunathareddy
30) R.A.	65/2018		G.B. Halappa
31) R.A.	53/2019		S.Raghunathareddy

ORDERS

32) O.S.	29/2013		D.Shivanna
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NBW

1) C.C.	1325/2013		APP S.Bhaskarreddy
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Warrant

2) Crl.Misc.	2/2016		
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NBW

3) C.C.	32/2018		APP
4) C.C.	38/2018		APP S.N.Hanumantharaju
5) C.C.	54/2018		APP PCN
6) C.C.	55/2018		APP PCN
7) C.C.	4/2020		APP APP
8) C.C.	6/2020		APP APP

EVIDENCE

9) C.C.	34/2018		APP
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NOTE: *

List of cases which are taken up on board in MORNING SESSION

CIVIL SIDE: Sl.No.12 to 16

CRL. SIDE : Sl.No. 01 to 06

List of cases which are taken up on board in AFTERNOON SESSION

CIVIL SIDE: Sl. No. 01 to 11

Prl.Sr.Civil Judge and JMFC, Madhugiri
In the Court of Smt.Pallavi R
Addl Sr.Civil Judge, Madhugiri
Cause List Dated 22-06-2020

Case Type	Case No./Year	Sub Stage	Advocate
MORNING SESSION			
AMENDMENT			
1) O.S.	26/2015		B.H.Panchaksharaiah
STEPS			
2) O.S.	46/2015		P.Dattatreya
ARGUMENTS			
3) R.A.	130/2015		P. Dattathreya
4) R.A.	16/2017		Dayanand Sagar M.V
5) R.A.	42/2017		H.K.V.Reddy
6) R.A.	48/2017		Halappa G.B
7) R.A.	62/2017		B.H. Panchaksharaiah
8) R.A.	66/2017		D.V.Sheshadri
9) R.A.	22/2018		D.V. Sheshadri
10) M.A.	26/2018		M.Mahesh
11) R.A.	8/2019		Manohara .R
12) R.A.	22/2019		P.Dattathreya
13) R.A.	44/2019		M.V.Dayananda Sagar
14) R.A.	45/2019		M.V.Dayananda Sagar
ORDERS			
15) EX	19/2013		
ARGUMENTS			
16) R.A.	10/2018		S. Raghunathareddy
ORDERS			
17) O.S.	24/2006		G.B.Halappa B H Panchakshraiah

IN THE COURT OF THE PRL, CIVIL JUDGE AND JMFC, MADHUGIRI.

Cause List Dt.22.06.2020

Morning Session

Sl. No.	Case Nos.	Hearing Date	Stage	Parties Name	Advocate Name
1	O.S.505/2019	22.06.2020	To hear	Devaraju V/s Siddamma	NNR/PNR
2	O.S.502/2010	22.06.2020	Arguments	B.K. Narayana V/s Mallakka & Others	PDT/BHP
3	O.S.295/2009	22.06.2020	To hear	Maharoonbi V/s Chand Basha	RSS/MNB
4	O.S.116/2012	22.06.2020	Arguments	T.R. Maradi Rangaiah V/s Ramakrishnaiah	SSB/KNJ
5	O.S.120/2018	22.06.2020	To hear	Sathyanarayanachari B. V/s Pushpa	GSR/RSS
6	O.S.159/2018	22.06.2020	To hear	Srinivasa V/s Siddamma	GSR/RG
7	O.S.432/2019	22.06.2020	To hear	Gopal V/s Krishnamurthy	MVD/BKR
8	O.S.341/2017	22.06.2020	To hear	Chandrashekar V/s Govindappa L.	PCKR/BH
9	O.S.159/2017	22.06.2020	Arguments	Babamma V/s Anjinappa	RHN/RA
10	O.S.156/2017	22.06.2020	Arguments	Babamma V/s Venkateshappa	RHN/RA

Afternoon Session

11	O.S.257/2016	22.06.2020	To hear	N. Rama V/s Nanjappa & others	PCN/PD
12	O.S.286/2015	22.06.2020	To hear	Shivashankarappa V/s Nanjappa	MM/PD
13	O.S.405/2012	22.06.2020	To hear	Huchamma V/s Doddanna	HVM/GE
14	O.S.564/2014	22.06.2020	Arguments	Rathnamma V/s Puttarangamma	HVM/G
15	O.S.64/2015	22.06.2020	To hear	M. Venugopal V/s Nagaraja	MVD/PC
16	FDP 16/2018	22.06.2020	To hear	Ramesha V/s Rangappa	SK/BR
17	FDP 4/2013	22.06.2020	To hear	Lakshmipathi V/s Chowdappa	MRJ/RSK
18	Ex. 28/2014	22.06.2020	To hear	Puttaiah V/s Puttamma	MVD/S
19	Ex. 35/2011	22.06.2020	To hear	S.H. Venkatesh V/s Ashwathamma & Others	PDT/S
20	Ex. 24/2014	22.06.2020	To hear	Thippenarayanappa V/s Mahalingappa	TD/S

Thanking you,

Sd/-
Prl. Civil Judge and JMFC, Madhugiri

**Addl. Civil Judge and JMFC, Madhugiri
In the Court of Smt.Kavyashree M
Addl Civil Judge and JMFC, Madhugiri
Cause List Dated 22-06-2020**

Case Type	Case No./Year	Sub Stage	Advocate
<u>TO HEAR</u>			
1) O.S.	454/2014		R.S. Sudhakar
2) O.S.	228/2016		M.C. Kyathappa
3) O.S.	152/2018		Sreenivasa Rao.G.S.
4) O.S.	278/2018		Ranganatha E.
5) O.S.	374/2018		H.K.V. Reddy
<u>APPEARANCE OF PARTY</u>			
6) O.S.	126/2007		M.C.Kyathappa B.R.Ramakrishna
<u>EVIDENCE</u>			
7) O.S.	303/2009		K.V.Shanthakumar M.Mahesh
8) O.S.	13/2018		P.C. Krishna Reddy
<u>OBJECTIONS</u>			
1) C.C.	240/2016		
<u>STEPS</u>			
2) Crl.Misc.	287/2016		
<u>OBJECTIONS</u>			
3) C.C.	495/2019		P.C.Krishna Reddy
<u>TO HEAR</u>			
4) Crl.Misc.	180/2019		T Devaraju
<u>STEPS</u>			
5) Crl.Misc.	292/2019		Shivakumar
<u>SUMMONS</u>			
6) C.C.	53/2020		APP
<u>ORDERS</u>			
7) Crl.Misc.	79/2016		M.V. Dayananda Sagar
<u>FRAMING OF CHARGE OR PLEA</u>			
8) C.C.	75/2019		M.S.Ashok
<u>EVIDENCE</u>			
9) C.C.	921/2015		